Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016   Name of the Corporate Debtor: Green Gardens Private Limited Date of Commencement of Liquidation: 13-07-2023; List of Stakeholders as on Date: 27-12-2024; Name of IP: Ms. Sripriya Kumar; Process Number: 1   Last 5 digitof registration number: 11316									
No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)	contingent claims	rejected	under verification			
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	8	415924650	8	35328285		361620874	17139271	Annexure
4	Unsecured financial creditors	5	9765937585	4	6936608321		2796551436	32777828	Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)	5	31619320	4	1138798		4035566	26444956	Annexure
Total		18	10213481555	16	6973075404	0	3162207876	76362055	